## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.12/BB/2017	₩.	Admission	230-232	FMC India Pvt. Ltd.	

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
55220000000			

23 K. SUMALATHA 9880915519

Pehhoner

15 Sumalitua.

Counsel for petitioner is present. He has filed a memo stating that NCLT Mumbai, has passed orders on the application filed by transferor company sanctioning the scheme.

List it on 23.06.2017.

MEMBER (J)

MEMBER (T)